

(c) if so, whether Ministry has made any move in this direction, if so, the details thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO) : (a) to (c) Ministry of Housing and Urban Poverty Alleviation envisages to finalize the Rental Housing Policy for various segments including the migrant workers while looking into relevant international best practices, if any.

Status of poverty as per un report

1663. SHRI PRAMOD TIWARI :

SHRI DARSHAN SINGH YADAV:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the report by NGO/UN organization on status of poverty in urban areas has come to the notice of Government;

(b) if so, the details thereof and the reaction of Government thereto; and

(c) the details of the steps taken/proposed to be taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO) : (a) No, Sir

(b) and (c) Question do not arise.

National Urban Housing Price Policy

1664. DR. BHALCHANDRA MUNGEKAR : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state whether the Ministry is thinking to evolve National Urban Housing Price Policy to make houses affordable to the working, lower middle and middle class people, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO) : No Sir. 'Land' and 'Colonisation' are State subjects and it is the primary responsibility of States to evolve such housing price policy.